

Central Administrative Tribunal  
Principal Bench  
New Delhi

MA No. 3516/2017, MA 3682/2017 in OA No. 3308/2017

New Delhi this the 24th Day of January, 2018

**Hon'ble Mr. Raj Vir Sharma, Member (Judicial)**  
**Hon'ble Ms. Nita Chowdhury Member (Administrative)**

Mr. Abhishek Aggarwal, aged 24 years  
S/o Sri Narpesh Kumar Aggarwal,  
R/o B-220, Street No.2 Majlis Park,  
Azadpur, Delhi-110033. ... Applicant

(By Advocate Ms. Punam Singh for Mr. Rana Ranjit Singh)

**VERSUS**

1. Delhi Subordinate Services Selection Board,  
Through its Chairman  
Govt. of NCT of Delhi  
FC-18, Institutional Area, Karkardooma,  
Delhi-110092.
2. Govt. of NCT  
Through its Secretary,  
Secretariat, New Delhi ... Respondents

(By Advocate : Mr. K.M. Singh)

**O R D E R (ORAL)**

**(By Hon'ble Mr. Raj Vir Sharma, Member (J):-**

At the very outset, Mr. K.M. Singh, learned counsel for the respondents submitted that advertisement No.01/2017 for Post Code-03/2017 against which present OA is filed, has already been cancelled, vide office Notice No.-

F.1(330)/DSSSB/P&P/2017/1126-1133 dated 17.10.2017 and as the requisition for the said post has been withdrawn, vide order dated 15.11.2017 by the User Department i.e. Services Department, the instant OA has been become infructuous.

Learned proxy counsel for the applicant also submitted that now this OA become infructuous. Accordingly, the OA as well as MAs are dismissed as infructuous.

**(Nita Chowdhury)**  
**Member(A)**

**(Raj Vir Sharma)**  
**Member (J)**

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